## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S) : PREM KUMAR

NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1) PREM LUMBR. E. PETITIONER

2) R. VIDHYASHANKAR Counsel For Pelitions

(3) D. PRATSHO NUKUNTIS ARONKUMBA Council Jorkes fundent

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## **ORDER**

Petitioner alongwith the Counsel present. Counsel for R1 present. Counter has not been filed by the respondents. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)